

भी की। लोकतंत्र को जमीनी स्तर पर ले जाने के कई प्रकार के प्रयास किए गए। अभी इसमें और भी गुंजाइश की आवश्यकता है।

महोदय, देश में लगभग 787 जिले और लगभग 6,000 ब्लॉक्स हैं। जब जनता से सीधे इनका चुनाव कराया जाना संभव होगा, तब देश में उन परिवारों को राजनीति में आने का अवसर प्राप्त होगा, जिनका बैकग्राउंड कोई राजनीतिक परिवार से नहीं होगा। देश के यशस्वी प्रधान मंत्री जी ने 'एक देश, एक चुनाव' की तरफ कदम बढ़ा दिया है और आज देश उसकी तरफ आगे बढ़ रहा है। उन्होंने आह्वान भी किया है कि ऐसे एक लाख परिवारों के नौजवानों को, जिनकी किसी भी प्रकार की राजनीतिक पृष्ठभूमि नहीं है, उनको राजनीति के माध्यम से आगे लाने का बीड़ा उठाया है। महोदय, मैं जिस उत्तर प्रदेश से आता हूँ, वहाँ मैंने विपक्ष की समावादी पार्टी और बसपा की सरकारों को देखा है। जब भी जिला पंचायत और ब्लॉक प्रमुख के चुनाव होते थे, तब सदस्यों को उठाकर महीनों के लिए बंद कर दिया जाता था और धन, बल और बाहुबल का जोर होता था। हमारी सरकार के आने के बाद इसमें सुधार हुआ। हम निवेदन करते हैं कि जिला पंचायत और ब्लॉक का व्यक्ति जब जनता से चुना जाएगा, तब उसकी जनता के प्रति जवाबदेही होगी। अगर वह सीधे ब्लॉक प्रमुख, बीडीसी सदस्य और जिला पंचायत सदस्यों से चुना जाता है, तो उसकी जवाबदेही में 50 और 100 लोगों की इन्वॉल्वमेंट होती है। जब यह चुनाव सीधे जनता से कराया जाएगा, तो हजारों की संख्या में... एक जिले में 800, 900 ग्राम पंचायतें होती हैं। लगभग ब्लॉक में 50 से 60 ग्राम होते हैं। मैं आपके माध्यम से और इस सदन के माध्यम से आह्वान करता हूँ कि ब्लॉक प्रमुख और जिला पंचायत अध्यक्ष के चुनाव को सीधे जनता की जवाबदेही बनाने के लिए यह चुनाव सीधे जनता द्वारा कराया जाए। ...**(समय की घंटी)**...

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Members, Shri Amar Pal Maurya: Dr. Fauzia Khan (Maharashtra), Shri Pradip Kumar Varma (Jharkhand), Shri Devendra Pratap Singh (Chhattisgarh), Shrimati Sumitra Balmik (Madhya Pradesh), Shrimati Maya Naroliya (Madhya Pradesh), Shri Madan Rathore (Rajasthan), Shri Mahendra Bhatt (Uttarakhand), Dr. Kalpana Saini (Uttarakhand), Shri Mayankbhai Jaydevbhai Nayak (Gujarat), Shrimati Rekha Sharma (Haryana), Dr. Sasmit Patra (Odisha), Shri Sujeet Kumar (Odisha), Shrimati Mamata Mohanta (Odisha).

Shri K.R.N. Rajeshkumar — 'Request for expeditious approval and funding for upgrading NH-44 Stretch from Dharmapuri to Namakkal from four lane to six lane'.

**Expeditious approval and funding for upgrading NH-44 Stretch from Dharmapuri to Namakkal from 4 lane to 6 lane**

SHRI K.R.N. RAJESHKUMAR (Tamil Nadu): Hon. Deputy Chairman, Sir, I rise to bring the attention of this august House the urgent need to upgrade the NH-44

stretch of 119.5 km from Dharmapuri to Namakkal in Tamil Nadu from a four-lane to six-lane highway. The project is currently at the DPR stage. Sir, this highway connects the industrial and agricultural hubs of Tamil Nadu, facilitating the transportation of goods and people between Bengaluru and Kanyakumari. The stretch between Salem and Namakkal passes through the Puduchatram block panchayat, which has a high population density and is home to many industrial units, schools, colleges and agricultural activities. The people in the region are heavily dependent on Puduchatram. Hence, it is essential to construct an over-bridge to reduce the risk of accidents, ensuring greater safety. Therefore, I request that this may be included in the DPR.

Sir, Salem, a major city along this stretch, has a functional airport that serves as an important transit point. As you know, Namakkal is a poultry hub contributing 80 per cent of Indian egg export. This key trade route passes through this highway. This region presently faces severe traffic congestion, which requires urgent attention. Therefore, Sir, I urge upon the Minister of Road Transport and Highways to expedite the approval and allocation of funds. I also request the Government to give priority to this matter considering its significant impact on the region's economic safety and overall development. Sir, I would also request the hon. Minister of Parliamentary Affairs — he is not in the House — whose native place is Namakkal. So, I request the hon. Minister, Dr. L. Murugan, to support and associate himself with this matter and get funds for this project.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri K.R.N. Rajeshkumar: Shri R. Girirajan (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri A. A. Rahim (Kerala), Dr. John Brittas (Kerala), Dr. Sasmit Patra (Odisha) and Shri Niranjana Bishi (Odisha).

Shrimati Mamata Mohanta — 'Demand for establishment of New Steel Plant in Mayurbhanj, Odisha'.

### **Demand for establishment of New Steel Plant in Mayurbhanj, Odisha**

**श्रीमती ममता मोहंता** (ओडिशा): उपसभापति महोदय, मैं ओडिशा के राइरंगपुर उपमंडल में एक मेगा स्टील प्लांट स्थापित करने की मांग पर सरकार का ध्यान आकर्षित करना चाहती हूँ। सर, जिले में पर्याप्त संसाधन और खनिज संपदा है। जिले के लोगों ने मेगा स्टील प्लांट की स्थापना के लिए अनंतापुर और कंटाबंजी के साथ-साथ आस-पास के इलाके के हजार निवासियों के ज्ञापन को कई बार सौंपा है। कई इस्पात कंपनी और एजेंसी इस क्षेत्र से लोहा और अन्य खनिजों का खदान कर रहे हैं। पिछले कुछ वर्ष से सिंचाई की सुविधा, कमी और अपर्याप्त बारिश के कारण